

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. Dr. Pramod Deo, Chairperson
2. Shri R.Krishnamoorthy, Member
3. Shri S.Jayaraman, Member
4. Shri V.S.Verma, Member

Petition No. 250/2009

In the matter of

Reimbursement of additional expenditure towards deployment of Special Security Forces (CISF) at Wagoora sub-station for the year 2008-09 in Northern Region.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

Rajasthan Rajya Vidyut Prasaran Nigam Limited & Others

.. Respondents

ORDER

The petitioner has filed this petition seeking reimbursement of additional expenditure incurred towards deployment of Special Security Forces at Wagoora sub-station in the State of Jammu and Kashmir for the year 2008-09.

2. Admit.

3. The petitioner has already served copy of the petition on the respondents on 29.10.2009 through speed post. The respondents may file their replies by 20.11.2009, with a copy to the petitioner. Rejoinder, if any, may be filed by 7.12.2009.

4. List on 10.12.2009.

sd/-
(V.S.VERMA)
MEMBER

sd/-
(S.JAYARAMAN)
MEMBER

sd/-
(R.KRISHNAMOORTHY)
MEMBER

sd/-
(DR.PRAMOD DEO)
CHAIRPERSON

New Delhi dated the 9th November 2009